NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

Appeal No. 191/252/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Four Sight Hospitality Management Pvt. Ltd. SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Mr. Rohit, CS

ORDER

Notice to the ROC as well as to the Income Tax Department through Standing Counsel, returnable on 7th December, 2017. Dasti as well.

S-D

(S. K. Mohapatra) Member (T) 9-0

(Iña Malhotra) Member (J)